

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00053/2018
IN
O. A. NO.170/01026/2016

DATED THIS THE 01ST DAY OF AUGUST, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINSH SHARMA, MEMBER(A)

1. Revanna H.C,
S/o Chikkagangaiah,
Aged about 45 years,
R/at Door No.118,
Sri Ramanjaneya Temple Road,
Opp: Siddalingeshwara School,
Nelamangala-562 123.

2. Rosy Prabhakar,
W/o Prabhakar,
Aged about 45 years,
R/at No.37, Sirsi Road,
6th Cross, Chamarajpet,
Bengaluru-560018. ...Petitioners.

(Petitioners No. 1 and 2 are working as Contingent workers
At Central Excise, Bengaluru-1 Commissionerate,
Bengaluru.)

(By Advocate Shri K. L. Sujaya)

V/s.

1. Shri Narayana Swamy,
The Commissioner of Central Excise,
Bengaluru-1 Commissionerate,
C.B. Building, Queen's Road,
Bengaluru-560 001.

2. Shri A.K. Jyotishi,
The Chief Commissioner of Central Excise,
Karnataka Circle,
C.R. Building, Queen's Road,
Bengaluru-560 001.

3. Shri Uday Singh Kumawat,
The Joint Secretary (Admn.),
Government of India,
Ministry of Finance,
Department of Revenue,
Central Board of Excise & Customs,
North Block, New Delhi-110 001.

4. Ms. Vanaja N. Sarna,
The Chairman,
Central Board of Excise & Customs,
North Block, New Delhi-110 001.

5. Ms. Mandeep Kaur,
The Director,
Department of Personnel & Customs,
North Block, New Delhi-110 001.

6. Shri A.N. Jha,
The Secretary,
Government of India,
Ministry of Finance,
North Block, New Delhi-110 001.

....Respondents.

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Today also none appears for the petitioners. Contempt Petition is dismissed. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

vmr

